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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/15	TP 149/17	For Clarification	391 / 394	Vidush Bhartia Commercial Enterprises Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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merge Counsel for petitioner *Preed* suggests and he is informed that ROC has raised objections that some of the *major* companies have coming into existence subsequent to the appointed date in the scheme and the same is to be corrected and counsel for petitioner to undertake *file* affidavit *changing* for modification. The Tribunal informed counsel that the correct procedure is to file application for amendment *application* however counsel said memo is sufficient. List it on 15.6.17.


Member(J)


Member(T)